



# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/1655/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahmud Ahmed  
P.O., STAT, Assam & Member, MACT No. 1,  
Kamrup, Guwahati,.

Dated Guwahati the 18<sup>th</sup> March, 2020.

Sub: Casual leave.

Ref:- Your letter No.MACT/1205/2020 Dated 16.03.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 18.03.2020, has been granted. The Member, MACT No. 2, Kamrup, Guwahati and in her absence the Member, MACT No. 3, Kamrup, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

1658  
Memo NO.HC.VII-131/1994/1656-7A, dated 18.3.2020  
Copy to :

1. The Member, MACT No. 2, Kamrup, Guwahati .
2. The Member, MACT No. 3, Kamrup, Guwahati.
3. ✓ The Systems Analyst, Gauhati High Court.

18/3/2020

**JT. REGISTRAR (VIGILANCE)**

Pdoo